File No. 10/03/2019-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ **NATIONAL COMPANY LAW TRIBUNAL**

ORDER

There shall be Special Bench at Kolkata from 22.4.2019 to 24.4.2019 to attend the matters listed before Shri Jinan K.R, Member (Judicial). The Special Bench shall comprise of:

Special Bench at NCLT, Kolkata

1. Shri Jinan K.R, Member (Judicial)
2. Shri Harish Chander Suri, Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This bench shall sit at NCLT Kolkata on every Monday, Tuesday and Wednesday till further orders.

Hon'ble Shri H.C. Suri, Member (Technical) shall continue to attend the Principal Bench on every Thursday and Friday.

This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/ Jaipur/ Cuttack.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai